

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P. (IB)-331(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Muktar Automobiles Private Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aniruth Purusothaman appeared for the Applicant. Adv. Ajinkya Kurdukar appeared for the Central Bank of India. Adv. Sneha Herwade appeared for the Operational Creditor through VC. Adv. Mithilesh Chalke appeared for the Tata Capital Financial Services Ltd through VC. Adv. Nishant Chothani appeared for the Operational Creditor- (Mahindra & Mahindra Ltd) through VC. Counsel appearing for the Respondent seeks time to file reply, time granted. Let the reply be filed within a period of three weeks. List this matter on **02.01.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)